F. No. J-11017/23/2023-Judicial (2)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi Dated the 7th October, 2023

ORDER

The President is pleased to engage / up-grade, as shown in the table below, following Advocates for conducting Central Government litigations before the High Court of Delhi and Central Administrative Tribunal (PB) at New Delhi, with effect from the date of this order, for a period of three years or until further orders, whichever is earlier:

SI.No	Advocate Details	Contact Details	Enrolment No
		DELHI HIGH COURT Senior Panel Counsel	
1.	Aakarsh Srivastava	A-32, Basement, Gulmohar Park, New Delhi-110049. Mob: 9871094948 Email: aakarshs@gmail.com	D/5164/2017
2.	Akshat Singh	B-22, LGE, South Extension- II, New Delhi. Mob: 8076898893.	D/3964/2018
3.	Avshreya Pratap Singh (up-graded from Govt. Pleader to	22, Tughlak Crescent, Tughlak Road, New Delhi-110011 Mob: 9810001315	D/2197/2016
4.	Sr. Panel Counsel) Jagdish Chandra	53, Ground Floor, World Trade Centre, Barakhamba Lane, New Delhi.	R/720/2006
5.	Meera Bhatia	402, Lawyers Chambers, Delhi High Court. Mob: 9810076748	
6.	Utkarsh Kaushik	D-6, Dhawandeep, 6, Jantar Mantar Road, New Delhi -110001. Mob: 9830331900	
7.	V.K. Singh	12-B, DDA flats Masjid Moth, Phase-1, Greater kailash-1, New Delhi. Mob:9810994987	D/108-A/1983
8.	Varun Sharma	107, New Lawyers' Chambers, Supreme Court of India, New Delhi. Mob: 9654285737	D/3292/2013

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9.	Vikas Chopra	C21/31-G, Mall Road, Delhi. Mob: 9212036118	D/683/2002
10.	Vishal Bakshi	426, M.C. Setalvad Block, Supreme Court of India. Mob: 9717754222	D/91/2006
11.	Shouryendu Ray	4 th Floor, 15, Link Road, Jangpura Extension, New Delhi-110014 Mob: 9953803458 Tel: 011-41424586 (Extn. 114) Email: sray@norachambers.in	D/1081/2013
12.	Kushal Kumar	84 C-224 SF, FF Defence Colony New Delhi-110024 Mob: 9958724670 Email: adv.kushalkumar®gmail.com	D/1969/2013
13.	Maitreyee Jagat Joshi	E-mail: maitreyee.j85 @gmail.com Mobile: +91 9810977333	D /716-B/ 2008
14.	Archit Vasudeva	E-878, 1st Floor, Chittaranjan Park, NewDelhi-110017 Mob: 9899834398, 9810770518 Email: archit.vasudeva@gmail.com	D/1954/2011
15.	R. Venkat Prabhat	D-116, GF, Defence Colony, New Delhi- 110024 Mob: 8001622962 Email: rvprabhat9@gmail.com	
16.	Rupali Bandhopadhya	B-9, 1st Floor, Green Park Main, Delhi- 110016 Mob: 9818163407 Email: rbandhopadhya@gmail.com	D/3374/2012
17.	Bandana Kaur Grover	Office: P/4-A, LGF, Jangpura Extension, New Delhi – 110014 Ph: +91-9911103566 Email: bandana.grover@gmail.com	
18.	Jyoti Taneja	72 Janpath, Ved Mansions, New Delhi 110001. E- mail: jyoti.taneja09@gmail.com (M) +91 9999500069 (0) 011 43741126	
		DELHI HIGH COURT Government Pleader	
19.	Ashish Vyas	J-35, Left, LGE, Lajpat Nagar- III, New Delhi-110024. Mob: 9650480939	D/199/2018
20.	Kamaldeep	VPO Kami, District Sonipat, Haryana-131001. Mob: 9990950303	
21.	Khushbu Sahu	E-148, Lower Ground Floor, GK-1, New Delhi. Mob: 9899699494	D/2278/2014
22.	Kunal Kher	F-256, New Rajinder Nagar, New Delhi-110060.	

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23.	Charu Bansal	Mob: 089562 76446	
		Email: charubansal.ils@gmail.com	
24.	Tarun Diwan	398 Lawyers Chamber,	
		Block-Il, Delhi High Court,	
		New Delhi-110003.	
25.	Yaduinder Lal	121-E, Mayur Vihar Phase	D/3029/17
		2, Delhi -110091, India.	
		Mob: 0 9205005957	
		E-mail: yaduinderlal@gmail.com	
26.	Vinay Yadav	D-116, GF, Defence Colony,	2018
		New Delhi-110024	
		Mob: 8447735510	
		Email: vny1305@gmail.com	
27.	Kaustubh Anil	Mob: 9764143399	D/2508/2019
27.	Shakkarwar	Email: kaustubh@kasandco.in	5,2500,2015
28.	Ms. Priyanka	B-16, Krishna Park, Devli Road,	D/3968/2015
28.	The state of the s	New Delhi -110062	DJ 3300/ 2013
	Garg	Contact No.:9650636865	
		Email ID :garg6priyanka@®gmail.com	
29.	Shivam Sachdeva	110 Lawyers Chambers High Count	D/2E62/2022
29.	Snivam Sacndeva	118, Lawyers, Chambers, High Court	D/3563/2022
		ofDelhi, Sher Shah Road,	
		New Delhi-110003	
		Mob: 9971358035 Email:	
		shivam.sachdeva1298 @gmail.com	
	CENTRAL AD	MINISTRATIVE TRIBUNAL (PB) NEW I Senior Panel Counsel	
30.	Jagdish Chandra	Ground Floor, World Trade Centre,	R/720/2006
		Barakhamba Lane, New Delhi.	
21	Loolo Cuman	Chambar No. 107 Cuproma Court of	D/1400 A/2012
31.	Leela Suman	Chamber No. 107, Supreme Court of	D/1400-A/2012
		India, New Delhi.	
		Mobile No. 9811908599	D /00 = 0 /00 = 0
32.	Ronak Karanpuria	20, R.K. Garg Block, Supreme Court,	R/2056/2012
		New Delhi - 110001	
		Mobile. 9829328537	
	CENTRAL AD	MINISTRATIVE TRIBUNAL (PB) NEW I	DEI UT
		I Central Government Standing Couns	
	Additiona	John an Jovernment Standing Count	
33.	Ishkaran Singh	Ground Floor, Mathura Road, Jangpura,	
	Bhandari	New Delhi-110014,	
		Mobile. 9810170087	
34.	Ms. Suchismita	Flat No. 7B, DDA, SFS Flats, Block B,	D/661/2019
J4.	Sanyal	Near ESCON Temple, Kailash (East),	D/001/2019
	Sanyai	New Delhi -110065	
		Mob: 8100386467	
		Email: advsuchismita@gmail.com	

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- 2. Consequent upon up-gradation of one Advocate whose name is occurring at serial number 3 in the table above, her name already occurring in this Department's Order No. J-11017/3/2022-Judicial dated 21.02.2022 at serial number 424, stands deleted.
- 3. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 24(2)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs, especially the OM No. J-16/11/2017-Judicial dated 08.02.2018 imposing certain restriction on Dy. SGI / Panel Counsel. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigation'.
- 4. Hindi version of this order will follow.

(Vijay Kumar Sharma) Senior Adviser

Copy through email to:

- 1. PS to MoS (IC) L&J.
- 2. Sr. PPS to Law Secretary/PSO to AS (RSV)/PSO to AS (RM)/Sr. PPS to AS (ARR)/Sr. PPS to JS (SA).
- 3. PS to Attorney General of India/PS to Solicitor General of India.
- 4. Shri Chetan Sharma, Addl. SGI, High Court of Delhi.
- 5. The In-charge, Litigation (High Court / CAT) Section, New Delhi.
- 6. The Registrar, High Court of Delhi, New Delhi.
- 7. All the Group Panel Counsel, as above.
- B. The Pay & Account Office, Department of Legal Affairs.
- 9. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under the link 'Orders related to empanelment of Advocates for Uol' for the information of all concerned.
- 10. Hindi Unit, Department of Legal Affairs for Hindi translation of the order.

11. Spare copies.

(Kumar Gaurav)
Section Officer (Judicial)
Tel. 011-23384945

Email: judicial-dla@nic.in